

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

11. IA/220(MB)2023
IN
CP/253(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Mr. Rajesh Ramsharan Agarwal
Vs
Mrs. Rekha Anand Kanodia

Section 241(1), 242(4) of Companies Act, 2013, Rule 11 of NCLT Rules, 2016

ORDER

1. Mr. Rohit Gupta, Ld. Counsel for the Applicant present. Ms. Komal Agrawal, Ld. Proxy Counsel for the Respondent(s) present.
2. At the request made by the Proxy Counsel, the matter is adjourned to **01.12.2023** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)